

Central Information Commission

**Decision No. 291 /IC(A)/2006
F.Nos.CIC/MA/A/2006/00601**

Dated, the 20th Sep., 2006

Name of the Appellant : Shri Sumer Singh Champawat, 5, Majaor Mod. Singh Building, Balniketan Road, Ratanada, Jodhpur-342001.

Name of the Public Authority : Ministry of Textiles, Government of India, Udyog Bhavan, New Delhi.

DECISION

1. The appellant had sought for information relating to setting up Wool Development Board at Jodhpur. The information sought relate to constitution of the Board, Cabinet Note, creation of posts, allocation of funds, action taken report on the representations made by the appellant and other specified documents, mainly the letters written by the senior officials. In a subsequent communication, he has dropped his request for cabinet note; instead, he has asked for 'organisational chart / administrative set up of the Board'.

2. The CPIO has furnished all the documents asked for by the appellant, except the 'cabinet note' for approval of the Board. The appellant authority upheld the decision of the CPIO.

3. Being not satisfied with the decision of the CPIO, the appellant has filed his 2nd appeal before the Commission.

4. The case was heard on 20.9.2006. The appellant could not be present. The CPIO and the appellate authority of the Ministry of Textiles, were present.

5. The CPIO mentioned that the appellant is an employee of the Board and therefore he is already in possession of the information sought for by him. In compliance with his request under RTI, he has already been furnished the documents. In the course of hearing, it was noted that the appellant has withdrawn his request for 'cabinet note'. Instead, the appellant has asked for the details of administrative set up of the Board. As the organisational chart does not exist with the office of the CPIO, the same cannot be given to the appellant.

6. As agreed, the CPIO would furnish the details of administrative set up of the Board within 15 working days of the issuance of this decision.

7. The appeal is accordingly disposed of.

Sd/-

(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy :

(L.C. Singhi)
Joint Secretary & Addl. Registrar

Cc:

1. Shri Sumer Singh Champawat, 5, Majaor Mod. Singh Building, Balniketan Road, Ratanada, Jodhpur-342001.
2. Shri Shashi Bhushan, Director & CPIO, Ministry of Textiles, Government of India, Udyog Bhavan, New Delhi.
3. Shri Bhupendra Singh, Joint Secretary & Appellate Authority, , Ministry of Textiles, Government of India, Udyog Bhavan, New Delhi.